

1. The weighted average of the 4 quarters will be calculated based on Henry Hub gas prices taken from Energy Information Administration (EIA, USA) and gas consumption of North America. Online monthly/quarterly gas consumption data is available with IEA, Argus and Energy intelligence for paid subscribers, which will be subscribed to in due course and used in computation.
2. Similarly, the weighted average of the 4 quarters will be calculated based on NBP gas prices taken from Platts and gas consumption of Europe and Former Soviet Union (FSU). Quarterly gas consumption data in Europe and FSU will be obtained by subscribing to standard industry data service providers, viz., Energy Intel/Platts/Argus Media etc.
3. Weighted average Netback gas price for Japan will be calculated based on the import data (FOB price and actual volume imported in Japan) published in Argus with reduction for liquefaction, transportation etc, as calculated for Indian importers for the corresponding period.
4. The weighted average of Henry Hub, NBP and Japan Netback price will be computed for the corresponding period of 4 quarters, which is the global weighted average price.
5. Global weighted average gas price for each quarter will be based on tracking four (4) quarters with a lag of one (1) quarter.

(iii) Gas Price to Indian Producers

The average of two- (i) Netback price of Indian gas import and (ii) global weighted average price will be the proposed gas price applicable to Indian producers.

Theft and adulteration from oil tank lorries

2133. DR. JANARDHAN WAGHMARE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether Government/oil corporations are aware of the fact that the

duplicate master keys of the locks affixed/put on the tank lorries filled from Bahadur Garh Depot/terminal of HPCL and Panipat terminal of IOCL at Panipat are available with drivers of tank lorries/oil mafia and the same has created danger from enroute theft and adulteration;

(b) if so, whether police investigation/FIR has confirmed this allegation in various FIRs;

(c) if so, what action has been taken/proposed to be taken by Government/oil corporations for enroute theft/adulteration; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI) : (a) and (b) Hindustan Petroleum Corporation Limited (HPCL) has informed that there is no reported case of any tank lorry drivers/oil mafia having the duplicate master key of the locks put on the tank lorries filled during the last three years at HPCL's Bahadurgarh Terminal. However, Indian Oil Corporation Limited (IOCL) has reported that availability of duplicate keys is being brought to the notice of Oil Companies by dealers and transporters of being in the possession of oil mafia operating in nearby places of Panipat Terminal. Police reported having recovered a bunch of duplicate keys when they raided an illegal oil pilferage spot near Panipat during March, 2013 for which FIR was also lodged.

(c) and (d) IOCL has reported that the existing security locks are in the process of being replaced completely by new generation security locks for which key duplicacy will be difficult. To enhance surveillance, Vehicle Tracking System on tank trucks is being upgraded to latest standards which will provide information with regard to unauthorized halts, route diversion, etc. SMS Indenting has been implemented which gives system generated feedback to the end-user with regard to tank truck dispatched from the location adding to tracking capability. HPCL has also introduced surprise inspection of Tank Trucks by accredited 3rd party inspection agency every month. All these measures will help in reduction of enroute theft/adulteration.